

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1426
TO BE ANSWERED ON 28th JULY, 2026**

Strengthening Agriculture Cooperatives

1426. Shri Jai Prakash:

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) whether the Government has assessed the financial viability governance standards and business performance of Primary Agricultural Credit Societies (PACS) across the country, if so, the details thereof;
- (b) the number of PACS that have been computerized, diversified into new economic activities and linked with digital banking and e-governance platforms throughout the States and Union Territories; and
- (c) the steps taken to enable PACS to provide integrated agricultural services including storage, processing, marketing and input supply to farmers?

ANSWER

**MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

(a) Yes, Sir. In the backdrop of problems faced by Primary Agricultural Credit Societies (PACS) across the country like need for transparency, augmenting income streams to strengthen their financial strength, improving governance standards, Government has taken a number of measures. To improve governance, transparency and operational efficiency of PACS, **Model Bye-laws for PACS** have been prepared in consultation with all stakeholders and circulated to all States/UTs. The Model Bye-laws enable PACS to undertake **more than 25 business activities**, improve governance through greater transparency and accountability, and make membership more inclusive with adequate representation of women and Scheduled Castes/Scheduled Tribes. As per information available with the Ministry, **32 States/UTs have adopted the Model Bye-laws or have aligned their existing bye-laws with the Model Bye-laws.**

Further, the Ministry is implementing several initiatives to improve the financial sustainability and business performance of PACS, including:

- i. Computerisation of functional PACS through a common ERP-based national software;
- ii. Diversification of PACS into various economic activities;
- iii. Establishment of new Multipurpose PACS, Dairy and Fisheries Cooperative Societies in uncovered Panchayats;
- iv. Convergence of various Central Government schemes for creation of agricultural infrastructure at PACS level under the world's largest grain storage initiative in the cooperative sector; and
- v. Integration of PACS with digital and e-Governance platforms for efficient service delivery.

(b) Government of India is implementing this Project of Computerization of functional PACS with a total financial outlay of ₹2,516 Crore which has now been increased upto 2925.39 Crore which entails bringing all the functional PACS onto an ERP (Enterprise Resource Planning) based common national software, linking them with NABARD through State Cooperative Banks (StCBs) and District Central Cooperative Banks (DCCBs). The State wise progress made under the project is at **Annexure-‘A’**.

The status of diversified activities being carried out by PACS enabled by Model Bye-Laws are as follows (as on 15.07.2026): As on date, out of 64,159 registered PACS, 55,514 are functioning as Common Service Centres (CSCs); under the Pradhan Mantri Bhartiya Janaushadhi Kendra (PMBJK) scheme, 4,275 applications have been received from PACS, of which 4,255 have received initial approvals, 900 have obtained drug licences, 846 have been allotted store codes and 645 centres have become operational; out of 48,461 PACS functioning as fertilizer retailers, 38,974 have been upgraded as Pradhan Mantri Kisan Samridhhi Kendras (PMKSKs); 1,480 PACS across 10 States have been selected as Water Committees, of which 118 have commenced loan recovery work; as per information provided by Oil Marketing Companies (OMCs), 394 PACS from 28 States/UTs have applied online for retail petrol/diesel outlets and 13 outlets have been commissioned. Further, 115 PACS holding wholesale consumer petrol pump licenses in 5 States have agreed to convert their outlets into retail outlets, out of which 62 retail outlets have been commissioned.

The Ministry has also initiated steps to integrate the PACS ERP system with various States' digital and e-Governance platforms to streamline agricultural credit and service delivery. In Andhra Pradesh, PACS ERP has been integrated with e-Governance Services, Paddy Procurement, LPG, MARKFED, the IGRS Registration & Stamp Portal of the Government of Andhra Pradesh, the Public Distribution System (PDS), e-Crop and the CCLA (Chief Commissioner of Land Administration) platform; in Bihar, integration has been undertaken with the Aadhaar-enabled Public Distribution System (AePDS) and e-Sahkari; in Chhattisgarh, PACS ERP has been integrated with the Ekikrit Kisan Portal, Committee Registration Module, Khadya Portal, MARKFED, Bhuiyan Citizen UI and the Food, Civil Supplies and Consumer Protection Department portal; in Gujarat, integration has been carried out with the Gujarat Cooperative Portal and Any ROR (Any Record of Rights) Gujarat Portal; in Madhya Pradesh, integration has been undertaken with MP Bhulekh and the Samagra Samajik Suraksha Mission; in Rajasthan, PACS ERP has been integrated with e-Dharti, Rajasthan State Data Centre (RSDC), Single Sign-On (SSO), ePDS, Jan Soochna Portal and RajSahakar Portal; in Uttar

Pradesh, integration has been completed with the UP Bhulekh Portal and in Tamil Nadu, integration has been undertaken with the Comprehensive Audit Management System (CAMS).

(c) Apart from diversified activities being carried out by PACS, there are various other steps also taken by Government enabling PACS to provide integrated agricultural services are as follows:

The Government on 31.05.2023 approved the World's Largest Grain Storage Plan in Cooperative Sector. The Plan entails creation of various agri infrastructure at Primary Agriculture Credit Society (PACS) level, including warehouses, custom hiring center, processing units, Fair Price Shops, etc. through convergence of various existing schemes of the Government of India (GoI), such as, Agriculture Infrastructure Fund (AIF), Agricultural Marketing Infrastructure Scheme (AMI), Sub Mission on Agricultural Mechanization (SMAM), Pradhan Mantri Formalization of Micro Food Processing Enterprises Scheme (PMFME), etc. Under the World's Largest Grain Storage Plan in Cooperative Sector, 1,015 PACS across the country have been identified for construction of godowns and construction work has been completed in 313 PACS creating a total capacity of 1.80 LMT.

The Ministry of Cooperation has also established National Cooperative Exports Limited (NCEL) to provide market linkage to cooperative products and services in the international markets. So far, National Co-operative Exports Limited (NCEL) has exported 14,89,102 metric tonnes of 50 agri-commodities valued at ₹5,866.10 crore to 38 countries. Similarly, National Cooperative Organics Limited (NCOL) has been established to provide market linkage to organic produce. NCOL markets the organic produce under " Bharat Organics" brand and its products are available in more than 1100 retail outlets in New Delhi and Bengaluru and on e-commerce and quick commerce platforms. To provide quality, certified and affordable seeds (input services) to farmers, Bharatiya Beej Sahkari Samiti (BBSSL) has been established. So far, BBSSL has produced 6,07,620 quintals of quality seeds and through its extensive cooperative network, the 'Bharat Beej' brand has reached approximately 66 lakh farmers, improving their access to quality certified seeds.

ANNEXURE-‘A’

S. No	State/UTs Name	Approved PACS	Hardware Delivered	ERP Onboarded
1	Andaman and Nicobar	46	46	46
2	Andhra Pradesh	2037	2021	2021
3	Arunachal Pradesh	139	14	14
4	Assam	850	709	581
5	Bihar	4495	4477	4482
6	Chhattisgarh	2028	2028	2028
7	Daman and Diu	9	4	4
8	Goa	86	58	55
9	Gujarat	6216	5754	5760
10	Haryana	710	710	710
11	Himachal Pradesh	1885	1789	1598
12	Jammu and Kashmir	708	537	537
13	Jharkhand	2797	1500	1491
14	Karnataka	5894	5491	4590
15	Ladakh	10	10	10
16	Madhya Pradesh	5455	4536	4536
s17	Maharashtra	12178	12000	12033
18	Manipur	308	196	214
19	Meghalaya	330	108	103
20	Mizoram	99	49	45
21	Nagaland	231	231	142
22	Odisha	4240	0	0
23	Pondicherry	45	45	44
24	Punjab	3482	3456	3454
25	Rajasthan	8525	6781	6933
26	Sikkim	131	107	107
27	Tamil Nadu	4561	4532	4481
28	Tripura	475	268	268
29	Uttar Pradesh	6257	3581	3219
30	Uttarakhand	1216	670	668
31	West Bengal	4187	4167	3512
	Total	79630	65875	63686